

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2030(KB)2019
IA(I.B.C)/1160(KB)2024, IA(I.B.C)/889(KB)2024,
IA(I.B.C)/602(KB)2024, IA(I.B.C)/1690(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS PRITHVI ENERGY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Madhuri Pandey, PCS] For the Liquidator
Mr. Swarup Ghosh]

Ms. Manju Bhuteria, Adv.] For the Respondent Nos. 1 & 2
Ms. Uma Bagree, Adv.]
Ms. Arundhati Burman Roy, Adv.]

ORDER

1. Ld. Authorised Representative appearing on behalf of the liquidator present. Ld. Counsel appearing on behalf of the respondent nos. 1 & 2 present.
2. List this matter for further consideration on **01.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.